

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 121**

**CP (IB) No. 119/Chd/Hry/2022**

**IN THE MATTER OF**  
**Bharti Airtel Limited**

**...Petitioner-Operational Creditor**

**Versus**

**Bigo Service India Private Limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 15.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.07.2024.

Sd/-  
**Court Officer**